

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CORAM:

Appeal No. 163/252/ND/2017

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
15.12.2017

NAME OF THE COMPANY: Pureport Infratech Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 252

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present:	Ms. Lakshmi Gurung, Standing Counsel for the Income Tax Department with Ms. Easha Kadian			
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ORDER

Let notice be effected on the ROC returnable on 17th January, 2018. ✓

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(S. K. Mohapatra)
Member (T)

-s-d-1

(Ina Malhotra)
Member (J)